

CC No.257/19
CNR No.DLCT11-000989-2019
CBI vs Satyender Kumar Jain & Ors.

06.10.2020
Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Ms. Geetanjali Goel, Ld. Special Judge (PC Act), CBI-24, RADC, New Delhi.

In view of the above, the present case stands transferred to the court of Ms. Geetanjali Goel, Ld. Special Judge (PC Act), CBI-24, RADC, New Delhi.

Ahmad is directed to send the file complete in all respect to the transferee court and notify on the Notice Board.


6.10.2020
(AJAY KUMAR KUHAR)
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)

CC No.222/19
CNR No.DLCT11-001254-2019
CBI vs Vinay Kumar Pandey & Anr.

06.10.2020
Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Ms. Geetanjali Goel, Ld. Special Judge (PC Act), CBI-24, RADC, New Delhi.

In view of the above, the present case stands transferred to the court of Ms. Geetanjali Goel, Ld. Special Judge (PC Act), CBI-24, RADC, New Delhi.

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6.10.2020
(AJAY KUMAR KUHAR)
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)

Ct. Case No.22/19
DLCT11-000985-2019
DoE vs. M/s Lara Project LLP & Ors.

06.10.2020

Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Ms. Geetanjali Goel, Ld. Special Judge (PC Act), CBI-24, RADC, New Delhi.

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6.10.2020

(AJAY KUMAR KUCHAR)
Additional Sessions Judge/
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)

Cr. Rev. No.20/19
CNR No. DLCT11-001637-2019
Zaharul Hassan v Ahmed Patel & Ors.

06.10.2020
Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Ms. Geetanjali Goel, Ld. Special Judge (PC Act), CBI-24, RADC, New Delhi.

In view of the above, the present case stands transferred to the court of Ms. Geetanjali Goel, Ld. Special Judge (PC Act), CBI-24, RADC, New Delhi.

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(AJAY KUMAR KUCHAR)
**Additional Sessions Judge/
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)**

Cr. Rev. No.19/19
CNR No. DLCT11-001635-2019
Zaharul Hassan v Ahmed Patel & Ors.

06.10.2020
Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Ms. Geetanjali Goel, Ld. Special Judge (PC Act), CBI-24, RADC, New Delhi.

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6.10.2020

(AJAY KUMAR KUHAR)
Additional Sessions Judge/
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)

[1]

Cr. Rev. No.18/19
CNR No. DLCT11-001635-2019
Shakir Ali v Ahmad Patel & Ors.

06.10.2020

Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Ms. Geetanjali Goel, Ld. Special Judge (PC Act), CBI-24, RADC, New Delhi.

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(AJAY KUMAR KUCHAR)
**Additional Sessions Judge/
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)**

[1]

CA No.21/19
CNR No. DLCT11-001922-2019
P.S. Tilak Marg
FIR No.236/17
Simranjeet Kaur Bedi vs. State & Ors.

06.10.2020
Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Ms. Geetanjali Goel, Ld. Special Judge (PC Act), CBI-24, RADC, New Delhi.

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(AJAY KUMAR KUHAR)
Additional Sessions Judge/
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)

SC No.4/19
CNR No.DLCT11000484-2019
State v Akhileshpati Tripathi & Ors.

06.10.2020
Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Ms. Geetanjali Goel, Ld. Special Judge (PC Act), CBI-24, RADC, New Delhi.

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6.10.2020

(AJAY KUMAR KUHAR)
Additional Sessions Judge/
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)

[1]

SC No.5/19
CNR No. DLCT11-000512-2019
State v Dr. Shashi Tharoor

06.10.2020
Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Ms. Geetanjali Goel, Ld. Special Judge (PC Act), CBI-24, RADC, New Delhi.

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6.10.2020

(AJAY KUMAR KUHAR)
**Additional Sessions Judge/
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)**

SC No.11/19
CNR No. DLCT11-001001-2019
State vs. Dr. Chhatar Pal Lodha & Ors.

06.10.2020
Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi.

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6.10.2020

(AJAY KUMAR KUHAR)
Additional Sessions Judge/
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi: 06.10.2020 (SR)

[1]

CC No.57/19
CNR No.DLCT11-000283-2019
CBI vs Om Prakash Chautala

06.10.2020
Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi.

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Ahlmad is directed to send the file complete in all respect to the transferee court and notify on the Notice Board.



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(AJAY KUMAR KUCHAR)
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)

DL-00036

CC No.113/19
CNR No. DLCT11-000504-2019
CBI v Abhay Singh Chautala

06.10.2020

Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi.

In view of the above, the present case stands transferred to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi.

Ahlmad is directed to send the file complete in all respect to the transferee court and notify on the Notice Board.


6.10.2020

(AJAY KUMAR KUHAR)
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)

[1]

CC No.06/2020
CNR No.DLCT11-000826-2019
CBI vs Konngam Konyak & Ors.

06.10.2020
Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi.

In view of the above, the present case stands transferred to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi.

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(AJAY KUMAR KUCHAR)
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)

DL-00036

CC No.22/2011
CNR No. DLCT11-001038-2019
CBI vs Suresh Kalmadi & Ors.

06.10.2020
Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi.

In view of the above, the present case stands transferred to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi.

Ahlmad is directed to send the file complete in all respect to the transferee court and notify on the Notice Board.



(AJAY KUMAR KUHAR)
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)

[1]

CLOR No.1/19
CNR No.DLCT11-000187-2019
CBI vs. Maneka Gandhi

06.10.2020

Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi.

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(AJAY KUMAR KUCHAR)
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)

SC No.10/19
CNR No. DLCT11-000995-2019
State vs Ved Prakash & Ors.

06.10.2020
Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi.

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(AJAY KUMAR KUHAR)
Additional Sessions Judge/
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases
RADC, New Delhi : 06.10.2020 (SR)

CC No.273/19
CNR No. DLCT11-001092-2019
CBI vs Swiss Timings Ltd.

06.10.2020

Present: None.

This case has been received by way of transfer vide order No.15941-15971/ Cases Transfer/CBI/RADC/Gaz./2020 dated 03.10.2020.

The case was transferred to this court in view of the fact that another case titled as "CBI vs Suresh Kalmadi & Ors.", bearing CC No.22/2011 (new CC No. CBI 259/2019) was transferred to this court and the present case is connected with that case of "CBI vs. Suresh Kalmadi & Ors.".

Be checked and registered.

Vide order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, the case titled "CBI vs. Suresh Kalmadi & Ors." has been transferred to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi. The present case was transferred to this court as it was connected with the case titled as "CBI vs. Suresh Kalmadi & Ors.".

In the above order, it is mentioned that the connected matters with the cases transferred be also sent to the transferee court alongwith the main case.

In view of this order, the present case being connected case with the case of "CBI vs. Suresh Kalmadi & Ors." also stands transferred to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi.

Ahmad is directed to send the file complete in all respect to the transferee court and notify on the Notice Board.



6.10.2020

(AJAY KUMAR KUCHAR)
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)

CC No.262/19
CNR No. DLCT11-001044-2019
CBI vs P. D. Arya & Ors.

06.10.2020

Present: None.

This case has been received by way of transfer vide order No.15941-15971/ Cases Transfer/CBI/RADC/Gaz./2020 dated 03.10.2020.

The case was transferred to this court in view of the fact that another case titled as "CBI vs Suresh Kalmadi & Ors.", bearing CC No.22/2011 (new CC No. CBI 259/2019) was transferred to this court and the present case is connected with that case of "CBI vs. Suresh Kalmadi & Ors."

Be checked and registered.

Vide order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, the case titled "CBI vs. Suresh Kalmadi & Ors." has been transferred to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi. The present case was transferred to this court as it was connected with the case titled as "CBI vs. Suresh Kalmadi & Ors."

In the above order, it is mentioned that the connected matters with the cases transferred be also sent to the transferee court alongwith the main case.

In view of this order, the present case being connected case with the case of "CBI vs. Suresh Kalmadi & Ors." also stands transferred to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi.

Ahlmad is directed to send the file complete in all respect to the transferee court and notify on the Notice Board.



6.10.2020

(AJAY KUMAR KUHAR)
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)

DL-00036

CC No.261/19
CNR No. DLCT11-001042-2019
CBI vs A. K. Reddy

06.10.2020
Present: None.

This case has been received by way of transfer vide order No.15941-15971/ Cases Transfer/CBI/RADC/Gaz./2020 dated 03.10.2020.

The case was transferred to this court in view of the fact that another case titled as "CBI vs Suresh Kalmadi & Ors.", bearing CC No.22/2011 was transferred to this court and the present case is connected with that case of "CBI vs. Suresh Kalmadi & Ors.".

Be checked and registered.

Vide order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, the case titled "CBI vs. Suresh Kalmadi & Ors." has been transferred to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi. The present case was transferred to this court as it was connected with the case titled as "CBI vs. Suresh Kalmadi & Ors.".

In the above order, it is mentioned that the connected matters with the cases transferred be also sent to the transferee court alongwith the main case.

In view of this order, the present case being connected case with the case of "CBI vs. Suresh Kalmadi & Ors." also stands transferred to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi.

Ahlmad is directed to send the file complete in all respect to the transferee court and notify on the Notice Board.


6.10.2020

(AJAY KUMAR KUHAR)
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)

**Ct Cases No.12/19
CNR No. DLCT11-000478-2019
DoE v Virbhadra Singh & Ors.**

06.10.2020

Present: None.

On 28.9.2020 i.e. on the day of physical hearing of the court, learned counsel for A-7 Vakamullah Chandrashekhar had filed an application in physical form, in closed envelope, seeking permission for renewal of his passport.

Notice of this application was issued to the DoE for date fixed i.e. 09.10.2020.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi.

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**(AJAY KUMAR KUHAR)
Additional Sessions Judge/
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)**

CC No.29/19
CNR No. DLCT11-001050-2019
DoE vs A. K. Reddy

06.10.2020
Present: None.

This case has been received by way of transfer vide order No.15941-15971/ Cases Transfer/CBI/RADC/Gaz./2020 dated 03.10.2020.

The case was transferred to this court in view of the fact that another case titled as "CBI vs Suresh Kalmadi & Ors.", bearing CC No.22/2011 (new CC No. CBI 259/2019) was transferred to this court and the present case is connected with that case of "CBI vs. Suresh Kalmadi & Ors.".

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Vide order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, the case titled "CBI vs. Suresh Kalmadi & Ors." has been transferred to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi. The present case was transferred to this court as it was connected with the case titled as "CBI vs. Suresh Kalmadi & Ors.".

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6.10.2020

(AJAY KUMAR KUCHAR)
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)

DL-00036

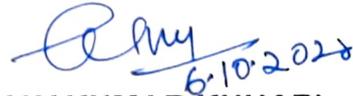
CA No.15/19
CNR No. DLCT11-001786-2019
Manoj Kumar vs State

06.10.2020
Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Ms. Geetanjali Goel, Ld. Special Judge (PC Act), CBI-24, RADC, New Delhi.

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6.10.2020

(AJAY KUMAR KUCHAR)
**Additional Sessions Judge/
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)**

Cr. Rev. No.32/2020
CNR No. DLCT11-000214-2020
Zee Corporation vs. State & Anr.

06.10.2020

Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Ms. Geetanjali Goel, Ld. Special Judge (PC Act), CBI-24, RADC, New Delhi.

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(AJAY KUMAR KUHAR)
**Additional Sessions Judge/
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)**

CC No.256/19
CNR No. DLCT11-000975-2019
CBI vs Virbhadra Singh & Ors.

06.10.2020

Present: None.

File taken up today on receipt of order No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020, vide which Learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RADC, New Delhi has withdrawn the present case from the court of undersigned and has transferred the same to the court of Sh. Vikas Dhull, Ld. Special Judge (PC Act), CBI-23, RADC, New Delhi.

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(AJAY KUMAR KUCHAR)
Special Judge (PC Act),
CBI-09 (MPs/MLAs Cases),
RADC, New Delhi : 06.10.2020 (SR)